

ITEM NO.6  
(PART HEARD)

COURT NO.12

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

WRIT PETITION (S)(CIVIL) NO(S).115/2004

GENE CAMPAIGN & ANR.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(IA No. 191327/2022 - EXEMPTION FROM FILING O.T.  
IA No. 191325/2022 - INTERVENTION APPLICATION  
IA No. 168600/2022 - INTERVENTION/IMPLEADMENT)

WITH

C.A. No. 4086/2006 (XVII)

W.P.(C) No. 260/2005 (PIL-W)

(FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 122182/2021

IA No. 47/2016 - APPLICATION FOR DIRECTIONS

CONMT.PET.(C) No. 295/2007 In W.P.(C) No. 260/2005 (PIL-W)

CONMT.PET.(C) No. 6/2016 In W.P.(C) No. 260/2005 (PIL-W)  
(FOR ADMISSION)

W.P.(C) No. 840/2016 (PIL-W)

(FOR ON IA 1/2016

IA No. 185604/2022 - APPROPRIATE ORDERS/DIRECTIONS)

Date : 11-01-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE B.V. NAGARATHNA

HON'BLE MR. JUSTICE SANJAY KAROL

For Petitioner(s) Mr. V. Shyamohan, AOR

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Ms. Karishma Maria, Adv.

For Respondent(s) Mrs. Anil Katiyar, AOR  
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Mr. Rajat Nair, Adv.  
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Mr. Mayank Pandey, Adv.  
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Mr. Nithin Pavuluri, Adv.  
Mr. Atulesh Kumar, Adv.  
Mrs. Preeti Rani, Adv.

Mrs. Sonali Jain, Adv.  
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Mr. Kashapogu Suresh, Adv.  
Mr. Shiv Kumar Vats, Adv.  
Mr. Rajiv Singh Rawat, Adv.

Mrs. D. Bharathi Reddy, AOR

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Mr. Kushal Sharma, Adv.

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Ms. Prity Kumari, AOR  
Ms. Neha Singh, Adv.

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Mr. Abhishek Kumar Pandey, Adv.  
Mr. Kartikay Aggarwal, Adv.  
Dr. N. Visakamurthy, AOR

Mr. Pranav Sachdeva, AOR

UPON hearing the counsel the Court made the following  
O R D E R

Heard the matters in part.

List the matters on Tuesday i.e. 16.01.2024 at 2.00 P.M.  
subject to the availability of the same Bench.

(RADHA SHARMA)  
COURT MASTER (SH)

(MALEKAR NAGARAJ)  
COURT MASTER (NSH)